

Company: Sol Infotech Pvt. Ltd.

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Date: 29/11/2025

(2024) 02 NCLAT CK 0026

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 654 Of 2022

Capri Gloal Capital Limited

APPELLANT

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Value Infracon Buyers Association & Anr

RESPONDENT

Date of Decision: Feb. 9, 2024

Acts Referred:

• Insolvency and Bankruptcy Code, 2016 - Section 7, 30(2), 30(2)(b), 53, 53(1), 61, 62

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Abhishek Anand, Kunal Godhwani, Karan Kohli, Neeraj Kr. Gupta, Sanjay Kumar

Singh

Final Decision: Dismissed

Judgement